

COURT - I

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

**D.F.R. No. 1077 of 2014 in Appeal No. 100 of 2013 &
Appeal No. 151 of 2013 & IA- 220 of 2013**

Dated :7th July, 2014

**D.F.R. No. 1077 of 2014 in
I. A- No. 100 of 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Uttar Haryana Bijli Vitran Nigam Ltd. & Anr.Appellant(s)
(Jointly through Haryana Power Purchase Centre)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Appeal No. 151 of 2013 &
I.A. 220 of 2013**

**Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent
(s)**

ORDER

The Bench has not assembled today.

As agreed by the parties, post the matters on **25.07.2014.**

COURT MASTER